

Retrenchment of Employees of Metro Goldwyn Mayer and 20th Century Fox Corp. etc. Employees due to distribution of US Films through S.T.C.

5472. SHRI INDRAJIT GUPTA: Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 1785 on the 24th November, 1972 regarding the sale of Metro Cinema Houses in Calcutta and Bombay and state:

(a) whether Metro Goldwyn Mayer have sold their film distribution rights in India to Golden Film and Finance Private Limited;

(b) whether all the M.G.M. employees working on the distribution side have been retrenched?

(c) whether similar fate is awaiting employees of 20th Century Fox Corporation (India) Private Limited, Warner Bros, Inc., and Columbia Films of India Limited, as a consequence of Government's decision to canalise distribution of U.S. films through the State Trading Corporation; and

(d) if so, whether there is any provision for saving the affected employees from unemployment?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Government is not aware of the sale of films distribution rights by M/s. Metro Goldwyn Mayer to M/s. Golden Film and Finance Private Limited. However, the matter being looked into.

(b) It has been reported by the Motion Pictures Export Association of America Inc., that the services of the employees of M/s. Metro Goldwyn Mayer have been terminated from 1st November, 1972 after payment of compensation under Section 25 F of Industrial Dispute Act 1947 (XIV of 1947).

(c) Government have no information.

(d) No, Sir.

Action taken against Firms misusing their Export incentive licences

5473. SHRI BIRENDER SINGH RAO: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government are aware that a number of firms have been misusing their export incentive licences in the country;

(b) if so, the total number of cases involving misuse of export incentive licences detected during the last one year; and

(c) whether any action has since been taken against them and if so, what?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) In some cases complaints of alleged misuse of Import Licences issued against Exports have been received.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Persons working on Daily Wages in H.H.E.C.

5474. SHRI BIRENDER SINGH RAO:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) how many persons are working on daily wages in the Handicrafts and Handlooms Export Corporation, New Delhi and how many of them have